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Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade

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Subject: Extension of validity of Pre-shipment Inspection Agencies (PSIAs)

In exercise of powers conferred under paragraph 2.04 of the Foreign Trade Policy (2015-20), the Director General of Foreign Trade in relaxation of the provision as in Para 2.55 (d) of the Handbook of Procedure, 2015-20, notifies as under:-

The validity of recognition of the Pre-shipment Inspection Agencies (PSIAs) included in the Appendix 2G of Appendices and Aayat Niyat Forms (A&ANF) of Foreign Trade Policy (2015-20) whose validity/extended validity is up to 30.12.2019 is extended up to 31.12.2019.


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